

Import of LNG

†2740. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantities of Liquefied Natural Gas (LNG) being imported from different countries, at present country-wise;

(b) the places where refineries have been set up for refining imported LNG region-wise;

(c) the ratio at which the refined gas is being supplied to different regions of the country; and

(d) the fund spent by India every year on import of LNG?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) As per available information, the quantity of LNG imported from various countries entity-wise during 2012-13 (till October 2012) is as under:

Sl. No.	Name of the Entity	Countries from where LNG imported	Quantity of LNG imported (in Million Metric Tonne)
1.	Petronet LNG Ltd. (PLL)	Qatar, Oman, Nigeria, Norway, Malaysia, Trinidad & Tobago	5.33
2.	GAIL (India) Ltd.	Oman, Egypt, Qatar, Nigeria, Algeria, Trinidad & Tobago	0.36
3.	Gujarat State Petroleum Corporation Ltd. (GSPC)	Australia, United States of America, Egypt, Nigeria, Qatar	0.513
4.	Hazira LNG Pvt. Ltd. (HLPL)	Nigeria, Qatar, Yemen, Egypt, Abu Dhabi	1.465

(b) to (d) The imported LNG is in liquefied form has to be re-gasified before supplying to the end consumer. At present, there are two LNG re-gasification

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terminals with 13.6 Million Metric Tonnes Per Annum (MMTPA) re-gasification capacity (10 MMTPA terminal of Petronet LNG Ltd. at Dahej, Gujarat and 3.60 MMTPA terminal of Hazira LNG Pvt. Ltd. at Hazira, Guajrat). All the LNG importers/marketers execute Gas Sales and Purchase Agreement (GSPA) for supply of long term/spot LNG from time to time, based on the demand of offtakers/consumers. There is no fixed fund for import of LNG every year and the amount spent varies as per prevailing price of LNG in international market.

Toll free numbers for lodging complaints/grievances

2741. SHRI A.A. JINNAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is aware that various Government Ministries/Departments/Offices have provided Toll Free Numbers (TFNs) to public for lodging their complaints/grievances;

(b) if so, names of those Departments/Offices/Oil and Gas Companies under the Ministry, which are dealing with public and have not provided such numbers to public for lodging complaints/grievances; and

(c) the reasons for not providing Toll Free Numbers for registering complaints/grievances and by when these Departments/Offices/Oil and Gas Companies are likely to provide such Toll Free Numbers for public convenience?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.

(b) and (c) There are four major Oil and Natural Gas Marketing Companies under the Ministry of Petroleum and Natural Gas, which are directly dealing with the public in matters of Liquefied Petroleum Gas (LPG)/Petrol Pumps and Piped Natural Gas (PNG) and have provided Toll Free Numbers (TFNs) for lodging complaints/grievances. These Oil & Natural Gas Marketing Companies and their respective TFNs are:

- (i) Indian Oil Corporation Limited (IOC) - [TFN: 1800-2333-555 and 155233]
- (ii) Bharat Petroleum Corporation Limited (BPCL) - [TFN: 1800-2333-555 and 1800-222-725]
- (iii) Hindustan Petroleum Corporation Limited (HPCL); [TFN: 1800-2333-555 and 155233] and